

**Review on the working of and Annual Reports of Metal Scrap Trade Corporation Ltd. and Manganese Ore (India) Ltd. and Visakhapatnam Steel Project for the year 1982-83**

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) :** On behalf of Shri N.K.P. Salve, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, for the year 1982-83.

(ii) Annual Report of the Metal Scrap Trade Corporation Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7571/83].

(b) (i) Review by the Government on the working of the Manganese Ore (India) Limited, for the year 1982-83.

(ii) Annual Report of the Manganese Ore (India) Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7572/83].

(c) (i) Review by the Government on the working of the Visakhapatnam Steel Project, for the year 1982-83.

(ii) Annual Report of the Visakhapatnam Steel Project, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7573/83].

**Review on the working of and Annual Report of Indian Tourism Development Corporation Ltd., New Delhi for 1982-83**

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) :** On behalf of Shri Ashok Gehlot, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(1) Review by the Government on the working of the Indian Tourism Development Corporation Limited, New Delhi, for the year 1982-83.

(2) Annual Report of the Indian Tourism Development Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7574/83].

**Notification under Prevention of Food Adulteration Act, 1954, Drugs and Cosmetics (First Amendment) Rules 1982, Review on the Working of and Annual Report of Indian Medicines Pharmaceuticals Corporation Ltd. Ranikhet for 1982-83 etc. etc.**

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) :** I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 23 of the Prevention of Food Adulteration Act, 1954 :-

(i) The Prevention of Food Adulteration (Fourth Amendment) Rules, 1983 published in Notification No. G.S.R. 283(E) in Gazette of India dated the 26th March, 1983, together with corrigendum thereto published in Notification No. G.S.R. 743 in Gazette of India dated the 8th October, 1983.